

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 782/252/ND/2018**

**In the matter of:**

IT Officer Ward-21(2), New Delhi **....Appellant**  
Vs.  
ROC & Another M/s. Renuanand Web Solutions Pvt. Ltd.  
**....Respondent**

**Under Section: 252**

**Order delivered on 11.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Ms. Lakshmi Gurung, Adv.  
: Ms. Easha Kadian, Adv.

For the Respondent :  
For the IT :

**ORDER**

The learned counsel for the appellant who is the Income Tax Officer, Ward No. 21(2) states that service is complete and affidavit has been filed. Let the director R4 being Mr. Anand Kumar Thakur remain present on the next date of hearing and the copy of this order be served through e-mail by the learned counsel for the appellant. For further consideration on 04.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

